

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :26/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

587-ADMISSION-COURTCODE-ZENITHGDR-11.05 AM

1	Misc. Application	939/2021	EUROPEAN INVESTMENT AG-DELAY Vs. SEBI	AMERICAN BANK	Jenil Shah Advocate
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(Main Matter Number :SEBI Appeal/0000657/2021)

	SEBI Appeal	657/2021	EUROPEAN INVESTMENT BANK AG Vs. SEBI	AMERICAN	Jenil Shah Advocate
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Sub Matter : Misc. Application/0000939/2021

588-ADMISSION-COURTCODE-GROMOPFUTP-11.10 AM

2	Misc. Application	943/2021	PRISMX GLOBAL VENTURES LIMITED-DELAY Vs. SEBI		Shantibhushan Advocate Nirmal,
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(Main Matter Number :SEBI Appeal/0000658/2021)

	SEBI Appeal	658/2021	PRISMX GLOBAL VENTURES LIMITED Vs. SEBI		Shantibhushan Advocate Nirmal,
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Sub Matter : Misc. Application/0000943/2021

589-ADMISSION-COURTCODE-CROSSEXAMINATIONAO-11.15AM

3	Misc. Application	1210/2021	RANA KAPOOR-URGENCY Vs. SEBI		Rushin S. Kapadia Advocate
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(Main Matter Number :SEBI Appeal/0000669/2021)

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :26/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1211/2021	RANA KAPOOR-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000669/2021)	Rushin S. Kapadia Advocate
	SEBI Appeal	669/2021	RANA KAPOOR Vs. SEBI	Rushin S. Kapadia Advocate
	Sub Matter :	Misc. Application/0001210/2021		
	Sub Matter :	Misc. Application/0001211/2021		

586-ADMISSION-COURTCODE-RASCORES-11.20 AM

4	Review Application	18/2021	KANWALJIT SINGH Vs. SEBI AND ORS. (Main Matter Number :SEBI Appeal/0000595/2021)	Mr. Kanwal Jit Singh
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17-PARTHEARD-COURTCODE-SELLSHARES-AT11.25 AM

5	SEBI Appeal	31/2020	Top Class Capital Markets Pvt. Ltd. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000807/2021 Sub Matter(Disposed) : Misc. Application/0000904/2021	Crawford Bayley
A/W	SEBI Appeal	23/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000808/2021 Sub Matter(Disposed) : Misc. Application/0000905/2021	Crawford Bayley Co. ELP

396-PARTHEARD-CODE-ALLEGATIONSSCNIO-11.55 AM

6	SEBI Appeal	319/2020	Praveen Kurele and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	323/2020	Som Prakash Goenka Vs. SEBI Sub Matter : Misc. Application/0000332/2020	Prakash Shah and Associates Vidhii Partners

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :26/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	324/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
Sub Matter :		Misc. Application/0000334/2020		
A/W	Misc. Application	332/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000323/2020)				
	Misc. Application	334/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000324/2020)				
A/W	SEBI Appeal	358/2020	Manish Kumar Garg Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	364/2020	Sanjeev Sanghi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	365/2020	Pranveer Singh Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	422/2020	Raghuvansh Agrofarms Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
A/W	SEBI Appeal	423/2020	Litmus Investment Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
A/W	SEBI Appeal	374/2020	Sajan Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	375/2020	Vivek Karwa Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :26/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	376/2020	Geeta Mishra and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	377/2020	Sanjay Kumar Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	435/2020	Manisha Sharma Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	398/2020	Ashok Kumar Maheshwari and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	399/2020	Manoj Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	400/2020	Narendra Kumar and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	401/2020	Divya Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	437/2020	Shubham Agarwal and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	452/2020	Bakliwal Vyapar Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	453/2020	Deepak Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :26/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	462/2020	Jasmine Commodities Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	463/2020	Aviral Industries Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	480/2020	Seema Kapoor and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	501/2020	Vinay Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	531/2020	Santosh Kumar Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	492/2020	Kavita Awasti and Anr. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	493/2020	KPK Fin Consultancy Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	553/2020	Param Jeet Singh Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	555/2020	Shrishti E Systems Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	67/2021	Subodh Agarwal Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	Misc. Application	91/2021	Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners

(Main Matter Number :SEBI Appeal/0000131/2021)

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :26/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	131/2021	Mr. Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
	Sub Matter :	Misc. Application/0000091/2021		
	Misc. Application	211/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Company Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000195/2021)			
A/W	SEBI Appeal	195/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	Sub Matter :	Misc. Application/0000211/2021		
A/W	SEBI Appeal	354/2021	Deepa Mittal Vs. SEBI	Ketan Rupani and Company Vidhii Partners
A/W	SEBI Appeal	355/2021	Manoj Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
A/W	SEBI Appeal	356/2021	Santosh Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
A/W	SEBI Appeal	357/2021	Sandhya Agarwal and Ors. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
A/W	SEBI Appeal	477/2021	Mridula Agarwal Vs. SEBI	Mr.Vikas Bengani Advocate
	Sub Matter(Disposed) :	Misc. Application/0000739/2021		
A/W	SEBI Appeal	478/2021	Kamta Prasad Pandey Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
	Sub Matter(Disposed) :	Misc. Application/0000740/2021		

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :26/10/2021

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A/W	SEBI Appeal	479/2021	Akhilesh Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
	Sub Matter(Disposed) :	Misc. Application/0000741/2021		
A/W	SEBI Appeal	480/2021	Jeetendra Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
	Sub Matter(Disposed) :	Misc. Application/0000742/2021		
A/W	SEBI Appeal	481/2021	VASUNDHARA CAPITAL and SECURITIES LTD Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
	Sub Matter(Disposed) :	Misc. Application/0000743/2021		
A/W	SEBI Appeal	482/2021	RENU AGARWAL Vs. SEBI	Advocate Batatawala Yahya
	Sub Matter(Disposed) :	Misc. Application/0000744/2021		
A/W	SEBI Appeal	483/2021	RAJ KUMAR AGARWAL Vs. SEBI	Advocate Batatawala Yahya
	Sub Matter(Disposed) :	Misc. Application/0000745/2021		
A/W	SEBI Appeal	484/2021	SUBODH AGARWAL Vs. SEBI	Advocate Batatawala Yahya
	Sub Matter(Disposed) :	Misc. Application/0000746/2021		

105-DISPOSAL-COURTCODE-REMANDDISGORGE-AT12.30 PM

7	SEBI Appeal	1/2019	SRSR Holdings Pvt. Ltd. Vs. SEBI	Vikram Nankani,Sr.Adv.i/b M/s. VisheshLawServices Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
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 Coram - Presiding Officer//Members
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	2/2019	B. Suryanarayana Raju Vs. SEBI	Kevic Setalvad,Sr.Adv. i/b L.S.ShettyandAssociates Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	3/2019	B. Rama Raju Vs. SEBI	Ashok Gupta,Sr. Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	4/2019	B. Ramalinga Raju Vs. SEBI	Gaurav Joshi,Sr.Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	5/2019	V. Srinivas Vs. SEBI	Chetan Kapadia,Adv. i/b M/s. Vishesha Law Services Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	53/2019	G. Ramakrishna Vs. SEBI	G. Ramakrishna - Appellant in person Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

215-DISPOSAL-COURTCODE-TAINTEDANNOUNCEMENT-12.40PM

8	SEBI Appeal	431/2019	Somani Overseas Pvt. Ltd. and Ors. Vs. SEBI	S.Sundaresan,Adv. i/b Parinam Law Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
	Misc. Application	526/2019	SOMANI OVERSEAS PVT. LTD AND OTHERS Vs. SEBI	

232-ADMDISPOSAL-COURTCODE-AOCHOICE-AT-12.50 PM

9	SEBI Appeal	474/2019	Choice Equity Broking Private Limited Vs. SEBI	Jitendra,Adv. i/b Mindspright Legal Vivek Shah,Adv. i/b ELP
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :26/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>306-ADMDISPOSAL-COURTCODE-ADVISOR-AT01.00PM</u>				
10	SEBI Appeal	141/2021	Pramod Jain Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
A/W	SEBI Appeal	142/2021	3M Team Research Pvt. Ltd. and Anr. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
<u>418-ADMDISPOSAL-COURTCODE-GDRISSUANCE-AT-01.20 PM</u>				
11	Misc. Application	444/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Advocate Vijayan,
(Main Matter Number :SEBI Appeal/0000360/2021)				
A/W	SEBI Appeal	360/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Advocate Vijayan,
Sub Matter :		Misc. Application/0000444/2021		
A/W	SEBI Appeal	361/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Advocate Vijayan,
A/W	SEBI Appeal	362/2021	Rajinder Singh Vs. SEBI	K Ashar and Co
	Misc. Application	599/2021	Mr. Rajinder Singh Vs. SEBI	Rajani Associates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000413/2021)				

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :26/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	413/2021	Mr. Rajinder Singh Vs. SEBI	Rajani Associates K. ASHAR AND CO.
Sub Matter :		Misc. Application/0000599/2021		
<u>14-DISPOSAL-OFFMARKETTRANSFER-AT-01.30 PM</u>				
12	SEBI Appeal	364/2021	Harivallabh Mundra Vs. SEBI	Sean Wassoodew, Adv Vidhii Partners
<u>94-ADMISSION-COURTCODE-MPSREQUIREMENT-AT 01.35 PM</u>				
13	Misc. Application	945/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITEDandORS-Urgent hea Vs. SEBI	DSK Legal
(Main Matter Number :SEBI Appeal/0000543/2021)				
	SEBI Appeal	543/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED and ORS. Vs. SEBI	DSK Legal
Sub Matter :		Misc. Application/0000945/2021		
Sub Matter(Disposed) :		Misc. Application/0000942/2021		
	Misc. Application	990/2021	RIDDHI SIDDHI GLUCO BIOLS LTD AND ORS-STAY Vs. SEBI	DSK LEGAL
(Main Matter Number :SEBI Appeal/0000588/2021)				
A/W	SEBI APPEAL NO. 619/2020		M/S. VITAL CONNECTIONS LLP AND ORS. Vs. SEBI	Mr. Amrita Thakore, Advocate
Sub Matter(Disposed) :		Misc. Application/0001003/2021		
Sub Matter :		Misc. Application/0001004/2021		
A/W	SEBI Appeal	588/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED AND ORS. Vs. SEBI	DSK LEGAL
Sub Matter(Disposed) :		Misc. Application/0000989/2021		
Sub Matter :		Misc. Application/0000990/2021		

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :26/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1004/2021	M/S. VITAL CONNECTIONS LLP AND ORS-STAY Vs. SEBI (Main Matter Number :SEBIAPPEAL NO.619/2021	Mr. Amrita Thakore, Advocate
A/W	SEBI Appeal NO. 596/2021		OSWAL SHARES AND SECURITIES LTD AND OTHERS Vs. SEBI	ABH Law LLP
Sub Matter :		Misc. Application/0001119/2021		
Sub Matter :		Misc. Application/0001120/2021		
A/W	SEBI Appeal NO. 597/2021		JAVERI OSWAL COMMODITIES PVT. LTD. AND OTHERS Vs. SEBI	ABH Law LLP
Sub Matter :		Misc. Application/0001121/2021		
Sub Matter :		Misc. Application/0001122/2021		
A/W	SEBI Appeal NO. 598/2021		RAJENDRAKUMAR GOPILAL JAIN AND OTHERS Vs. SEBI	
Sub Matter :		Misc. Application/0001123/2021		
Sub Matter :		Misc. Application/0001124/2021		
	Misc. Application	1119/2021	OSWAL SHARES AND SECURITIES LTD AND ORS- URGENCY APP Vs. SEBI (Main Matter Number :SEBI Appeal/0000596/2021	ABH Law LLP
	Misc. Application	1120/2021	OSWAL SHARES AND SECURITIES LTD AND ORS- STAY APP Vs. SEBI (Main Matter Number :SEBI Appeal/0000596/2021	ABH Law LLP
	Misc. Application	1121/2021	Javeri Oswal Commodities P. Ltd. And ors- Urgency App Vs. SEBI	ABH Law LLP

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :26/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000 597/2021)				
	Misc. Application	1122/2021	JAVERI OSWAL COMMODITIES PVT. LTD. AND ORS- STAY APP Vs. SEBI	ABH Law LLP
(Main Matter Number :SEBI Appeal/0000597/2021)				
	Misc. Application	1123/2021	RAJENDRAKUMAR GOPILAL JAIN AND ORS- URGENCY APP Vs. SEBI	ABH Law LLP
(Main Matter Number :SEBI Appeal/0000 598/2021)				
	Misc. Application	1124/2021	RAJENDRAKUMAR GOPILAL JAIN AND ORS- STAY APP Vs. SEBI	ABH Law LLP
(Main Matter Number :SEBI Appeal/0000 598/2021)				
A/W	SEBI Appeal	600/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS Vs. SEBI	ABH Law LLP
Sub Matter :		Misc. Application/0001126/2021		
Sub Matter :		Misc. Application/0001127/2021		
	Misc. Application	1127/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS -STAY APP Vs. SEBI	ABH Law LLP
(Main Matter Number :SEBI Appeal/0000600/2021)				
	Misc. Application	1143/2021	METROGLOBAL LIMITED-STAY Vs. SEBI	Mr.Vinay Kothari Advocate
(Main Matter Number :SEBI Appeal/0000617/2021)				

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :26/10/2021

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A/W	SEBI Appeal	617/2021	METROGLOBAL LIMITED Vs. SEBI	Mr.Vinay Kothari Advocate
	Sub Matter(Disposed) :	Misc. Application/0001142/2021		
	Sub Matter :	Misc. Application/0001143/2021		
A/W	SEBI Appeal	634/2021	LALITKUMAR RANMAL HUF Vs. SEBI	Mr.Lalitkumar Ranmal HUF
A/W	SEBI Appeal	635/2021	SHOBHA LALITKUMAR SHAH Vs. SEBI	Ms.Shobha Lalikumar Shah
A/W	SEBI Appeal	636/2021	SNEHA LALITKUMAR SHAH Vs. SEBI	CA Sneha Shah